

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE  
LOK SABHA  
UNSTARRED QUESTION No. 2265**

TO BE ANSWERED ON MONDAY, July 08, 2019/Ashadha 17, 1941 (Saka)

**Special Development Package**

**2265. SHRI NALIN KUMAR KATEEL:**

Will the Minister of FINANCE be pleased to state:

- (a) the number of States which have received special development package/ special assistance/financial assistance from the Union Government;
- (b) the details of reasons for granting such package to them;
- (c) the States from which proposals have been received for special assistance/ financial assistance;
- (d) the current status of these proposals; and
- (e) the time by which they are likely to be cleared?

**ANSWER**

MINISTER OF STATE FOR FINANCE  
(SHRI ANURAG SINGH THAKUR)

- (a) and (b):** Special development package to the States of Andhra Pradesh (under Andhra Pradesh Re-organisation Act, 2014), Bihar (Prime Minister's Bihar Package-2015) and Jammu and Kashmir (Prime Minister's Development Package for Jammu and Kashmir-2015) have been announced from 2013-14 to 2018-19. In financial years 2018-19 and 2019-20 (up to 05.07.2019), 10 States comprising Andhra Pradesh, Arunachal Pradesh, Bihar, Jammu and Kashmir, Nagaland, Rajasthan, Telangana, Tripura, Uttar Pradesh and Uttarakhand have received funds as Special Assistance under the Budget line "Transfer to States", Demand No.40 operated by Department of Expenditure. The details for the same are provided in **Annexure-I**.
- (c) to (e) :** Department of Expenditure has received requests for Special Assistance in the financial years 2018-19 and 2019-20 (up to 05.07.2019), from the States of Maharashtra, Himachal Pradesh, Bihar, Goa, Madhya Pradesh, Meghalaya, Nagaland, Sikkim, Uttarakhand, Jammu and Kashmir, Tripura, Telangana, Andhra Pradesh, Karnataka, West Bengal and Tamil Nadu. The provision of Special Assistance has been earmarked for spillover committed liabilities for which budget provision is not made after the implementation of 14<sup>th</sup> Finance Commission recommendations and other need based assistance to the States. The proposals are examined within these criteria and with regard to the States' resources and releases made for meeting contextual needs within the financial year subject to availability of resources with the Union Government.

Annexure referred to in reply to Lok Sabha Unstarred Question No. 2265 to be answered on 08.07.2019.

<b>Releases made under 'Special Assistance' from Demand No.40 of Department of Expenditure during 2018-19.</b>			
<b>Sl. No.</b>	<b>States</b>	<b>Amount of Funds released</b>	<b>Reasons</b>
1	Andhra Pradesh	15.81	One Time Assistance for reimbursement of interest payments of Externally Aided Projects (EAPs) under Special Assistance Measure.
2	Arunachal Pradesh	309.73	Special Assistance - Capital for all Land related pre-investment activities of the Greenfield Airport Project at Hollongi in Itanagar'
3	Bihar	739.47	Special Assistance - Capital for projects sanctioned projects during 11 <sup>th</sup> and 12 <sup>th</sup> Five Year Plans under Special Plan for Bihar (BRGF - State Component) now part of Prime Minister's Package for Bihar-2015
4	Jammu & Kashmir	85.00	Special Assistance - Capital for Permanent Restoration of Damaged Infrastructure under Prime Minister's Development Package (PMDP).
5	Nagaland	226.80	Special Assistance - Capital for completion of projects having more than 50% physical progress.
6	Rajasthan	146.00	Special Assistance - Capital as One Time Special Assistance for the "Up gradation of Industrial Effluent Management System of RIICO Industrial Area, Bhiwadi".
7	Telangana	450.00	Special Assistance - Capital for Developmental Works in 9 backward districts of the State under Andhra Pradesh Re-organization Act-2014.
8	Tripura	1500.00	Special Assistance - Capital as One Time Assistance for undertaking investment in Capital Works 2018-19.
9	Uttar Pradesh	1200.00	Special Assistance - Capital for Ardh Kumbh Mela 2018-19.
10	Uttarakhand	8.00	Special Assistance - Capital for Mussorie Re-organisation Water Supply Scheme.
<b>Releases made under 'Special Assistance' from Demand No.40 of Department of Expenditure during 2019-20.</b>			
1	Jammu & Kashmir	200.00	Special Assistance - Capital for implementation of 624 MW Kiru HE Project on river Chenab (Indus Basin)
2	Tripura	358.70	Special Assistance - Capital as Financial Assistance for completion of the 81 ongoing Projects.